

ITEM NO.38

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23126/2012

(From the judgement and order dated 02/03/2012 in CMWP No.46379/2000 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV SHANKARLAL SRRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With office report)

Date: 13/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Dr. Monika Gusain, Adv.
Mr. Hari Om Yaduvanshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for Petitioner prayed for time to file
additional documents. Prayer accepted.
List the matter after two weeks.

(Sanjay Kumar)

Court Master

(S.S.R. Krishna)

| Court Master